

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil)...../2 0 0 8  
CC 16 0 0 1 - 1 6 0 0 4 / 2 0 0 8

S T A T E O F P U N J A B & A N R . E T C .

Petitioner(s)

V E R S U S

A S H O K S I N G H G A R C H A & O R S . E T C .

Respondent(s)

(With appln(s) for c/delay in refiling SL P )

Date: 04 / 1 2 / 2 0 0 8 These Petitions were called on for hearing today.

For Petitioner(s)

Mr K. K . M a h a l i k, Adv.  
Mr. Ajay P al, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Application for condonation of delay in refiling the special  
leave petition is allowed.

(M.P. B H A D R A N )  
R e g i s t r a r

hj